Name of the corporate debtor: Galore Developers Private Limited

Date of commencement of CIRP: 09/02/2024

List of creditors as: 10/03/2025

List of secured financial creditors (financial creditors belonging to any class of creditors)

					List of secured illiand	iai ci cuiti	ors (mane	lai Ci cuiu	or a octonging	5 to any ci	ass of cite	11(015)		
Sl.	Name of creditor	Detail	s of claim received		Details of o	laim adm	nitted			Amount	Amount	Amount of	Amount of claim	Remarks, if any
No.		Date of	Amount claimed	Amount of	Nature of claim	Amount	Amount		% voting	of	of any	claim not	under verification	
		receipt		claim admitted		covered	covered	Whether	share in	continge	mutual	admitted		
						by	by	related	CoC	nt claim	dues,			
						security	guarant	party?			that may			
						interest	ee				be			
1	Class of Creditors -	Claims	1,001,976,712	491,488,306	Secured financial	NA	NA	No	48.95%	-	-	126,607,414	383,880,992	Kindly refer the below notes
	Homebuyers (AR Mr.	received			creditors (financial									
	Rajesh Shah	upto			creditors belonging to									
		25.02.20			any class of creditors)									
		25			with voting rights									

Note:

- 1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respectitive units (having total admitted claim of Rs. 491,488,306/-)and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 113,453,184/-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)
- 2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers with voting rights and Unsecured FC belonging to any class of creditor which consist of Homebuyers without voting rights.
- 3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment has not been executed, their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.
- 4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.
- 5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly..
- 6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No.	Name of Homebuyer	Flat No.	Building No.	Date of Agreement	Document No.	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount Admitted	Interest @8% from the date of expected possession till CIRP date	Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Status of Claimant	Voting Percentage
														Calculated from date of possession as mentoned in the agreement to sale / sale deed					
1	Dattatray Sandipan Mule	101	Al	2/11/2021	4700/2021	4,500,000	15-Dec-22	25/02/2024	4,500,000	810,000	5,310,000	4,425,000	408,312	421	4,833,312	75,000	401,688	Homebuyers with voting rights	0.98
2	Dattatray Sandipan Mule	102	Al	14/10/2021	5745/2021	4,100,000	15-Dec-22	25/02/2024	4,100,000	738,000	4,838,000	3,229,783	298,025	421	3,527,808	870,217	439,975	Homebuyers with voting rights	0.72
3	Neeta Prakash Damami And Anil Maruti Hotkar	104	Al	23/03/2021	1579/2021	3,500,000	-	26/02/2024	3,670,000	1,816,650	5,486,650		-			3,670,000	1,816,650	Homebuyers with voting rights	
4	Vaibhav Vasantrao Sawant	105	Al	23/9/2021	3982/2021	3,000,000	15-Dec-22	6/12/2024	3,000,000	460,800	3,460,800	2,750,000	253,753	421	3,003,753	250,000	207,047	Homebuyers with voting rights	0.61
5	Kaushik Gangadhar Sonawne & Priyanka Kaushik Sonawne	106	Al	11/8/2021	3796/2022	4,800,000	15-Dec-22	26/02/2024	4,320,000	909,792	5,229,792	2,890,900	266,755	421	3,157,655	1,429,100	643,037	Homebuyers with voting rights	0.64
6	Anant Subhash Bhuse	201	Al	13/09/2021	3810/2021	4,150,000	15-Dec-22	9/4/2024	4,150,000	385,665	4,535,665	4,150,000	382,937	421	4,532,937		2,728	Homebuyers with voting rights	0.92
7	Atul Ashok Nadgunde	202	Al	11/11/2021	4831/2021	2,500,000	15-Dec-22	7/12/2024	2,500,000	384,000	2,884,000	2,500,000	230,685	421	2,730,685		153,315	Homebuyers with voting rights	0.56
8	Viresh Baswaraj Wale	203	Al	24/12/2022	4661/2022	3,600,000	12-Dec-22	25/02/2024	3,600,000	348,480	3,948,480	3,600,000	334,553	424	3,934,553		13,927	Homebuyers with voting rights	0.80
9	Deepali Sagar Shah & Sagar Rajkumar Shah	204	Al	31/12/2020	190/2021	3,500,000	12-Dec-22	26/02/2024	3,635,000	765,531	4,400,531	2,299,000	213,650	424	2,512,650	1,336,000	551,881	Homebuyers with voting rights	0.51
10	Purushottam C Bhandekar	206	Al	24/03/2021	1598/2021	3,500,000	-	26/02/2024	3,670,800	1,027,824	4,698,624		-	-		3,670,800	1,027,824	Homebuyers with voting rights	
11	Hanumant Pandurang Ubale	301	Al	17/03/2021	1410/2021	3,600,000	12-Dec-22	25/02/2024	3,600,000	-	3,600,000	2,350,000	218,389	424	2,568,389	1,250,000	•	Homebuyers with voting rights	0.52
12	Shitalkumar Maruti Kolhal	302	Al	12/8/2021	3214/2021	3,500,000	15-Dec-22	25/02/2024	3,500,000	500,000	4,000,000		-	-	-	3,500,000	500,000	Homebuyers with voting rights	
13	Joshila Prakash Ranbhaire & Prakash Rajaram Ranbhaire	303	Al	30/04/2021	2917/2021	3,800,000	-	26/02/2024	3,700,000	779,220	4,479,220		-	-	-	3,700,000	779,220	Homebuyers with voting rights	
14	Snehal Shah	304	Al	1/3/2021	1064/2021	3,000,000	30-Jun-22	1/4/2024	3,000,000	420,000	3,420,000		-		-	3,000,000	420,000	Homebuyers with voting rights	
15	Madanlal Shaligramji Miniyar	305 306	Al	1/2/2021	502/2021	7,400,000	12-Dec-22	12/2/2024	7,572,050	2,200,943	9,772,993	7,024,195	652,769	424	7,676,964	547,855	1,548,174	Homebuyers with voting rights	1.56
16	Nilima Ramesh Gund & Ramesh Bhagwat Gund	401	Al	31/12/2021	84/2021	3,900,000	12-Dec-22	24/02/2024	3,900,000	819,000	4,719,000	2,800,000	260,208	424	3,060,208	1,100,000	558,792	Homebuyers with voting rights	0.62
17	Sushim Amrutrao Waghmare	402	Al	28/01/2022	547/2022	4,900,000	15-Dec-22	26/02/2024	4,900,000	1,764,000	6,664,000	3,700,000	341,414	421	4,041,414	1,200,000	1,422,586	Homebuyers with voting rights	0.82
18	Viresh Baswaraj Wale	403	AI	10/8/2021	4712/2021	3,550,000	-	25/02/2024	3,794,000	1,821,120	5,615,120	3,575,000	-	-	3,575,000	219,000	1,821,120	Homebuyers with voting rights	0.73
19	Manjunath Nagendra Jomivale	404	AI	2/12/2020	4004/2020	4,000,000	12-Dec-22	3/3/2024	4,150,000	873,990	5,023,990	2,955,754	274,683	424	3,230,437	1,194,246	599,307	Homebuyers with voting rights	0.66
20	Adwait Bachuwar And Ankita Bachuwar	405	Al	3/12/2020	4737/2020	4,000,000	30-Mar-22	26/02/2024	4,000,000		4,000,000	3,400,000	507,485	681	3,907,485	600,000		Homebuyers with voting rights	0.80
21	Prajakta Pradip Koli	406	Al	2/2/2021	525/2021	4,100,000	12-Dec-22	26/02/2024	4,100,000	883,578	4,983,578	4,100,000	381,019	424	4,481,019		502,559	Homebuyers with voting rights	0.91

22	Ravindra Ramgopal Miniyar And Lata Ramgopal Miniyar	501	Al	1/2/2021	503/2021	3,700,000	12-Dec-22	26/02/2024	3,440,000	999,893	4,439,893	3,145,000	292,270	424	3,437,270	295,000	707,623	Homebuyers with voting rights	0.70
23	Vishal Bhanudas Kshirsagar	502	Al	18/06/2021	2307/2021	4,350,000	15-Dec-22	26/02/2024	3,816,365	1,056,453	4,872,818	3,728,746	344,066	421	4,072,812	87,619	712,387	Homebuyers with voting rights	0.83
24	MOHIT SURESH SHAH	503	Al	23/06/2021	2372/2021	3,500,000		3/3/2024	3,743,001	788,275	4,531,276	-	-		-	3,743,001	788,275	Homebuyers with voting rights	-
25	Amruta Sanjay Kulkarni & Sanjay Jayant Kulkarni	504	Al	29/12/2020	4849/2020	3,750,000	12-Dec-22	25/02/2024	3,892,500	819,760	4,712,260	3,602,500	334,786	424	3,937,286	290,000	484,974	Homebuyers with voting rights	0.80
26	Kavita Arun Mantry	505	Al	23/12/2020	4603/2020	3,500,000	12-Dec-22	26/02/2024	3,425,000	995,533	4,420,533	3,150,000	292,734	424	3,442,734	275,000	702,799	Homebuyers with voting rights	0.70
27	Pramod Mahatappa Kalshetti	506	Al	29/01/2021	476/2021	3,800,000	12-Dec-22	3/3/2024	3,982,000	838,609	4,820,609	-	-	-	-	3,982,000	838,609	Homebuyers with voting rights	
28	Swarali Prashant Patil	601	Al	30/06/2021	2517/2021	4,000,000	15-Dec-22	5/4/2024	3,850,000	385,000	4,235,000	2,850,000	262,981	421	3,112,981	1,000,000	122,019	Homebuyers with voting rights	0.63
29	Moin Hamid Inamdar	602	Al	26/11/2021	5132/2021	3,700,000	15-Dec-22	24/02/2024	3,700,000	666,000	4,366,000	2,969,500	274,008	421	3,243,508	730,500	391,992	Homebuyers with voting rights	0.66
30	Mr. Swapnil Maruti More & Mr. Ajay Maruti More	603	Al	24/06/2021	2397/2021	4,700,000		26/02/2024	4,699,999	794,565	5,494,564	-	-		-	4,699,999	794,565	Homebuyers with voting rights	
31	Naganath Shivappa Kanjeri & Nagarbhai Naganath Kanjeri	604	Al	7/7/2021	2645/2021	3,500,000	15-Dec-22	26/02/2024	3,420,000	355,680	3,775,680	3,004,034	277,194	421	3,281,228	415,966	78,486	Homebuyers with voting rights	0.67
32	Jaya Randive & Digambar Randive	605	Al	3/3/2021	1125/2021	4,000,000	30-Apr-22	12/2/2024	4,459,789	1,462,566	5,922,355	3,799,789	541,340	650	4,341,129	660,000	921,226	Homebuyers with voting rights	0.88
33	Aniket Vivek Shete	606	Al	10/2/2021	990/2021	3,900,000		26/02/2024	3,540,125	1,274,436	4,814,561	2,854,125	-	-	2,854,125	686,000	1,274,436	Homebuyers with voting rights	0.58
34	Hardik Shah	701	Al	11/1/2021	200/2021	3,750,000	31-Jan-22	25/02/2024	3,194,100	1,149,876	4,343,976	3,194,100	517,357	739	3,711,457		632,519	Homebuyers with voting rights	0.76
35	Hardik Shah Mr. Jaykumar	702	Al	11/1/2021	201/2021	3,750,000	31-Jan-22	25/02/2024	3,194,100	1,149,876	4,343,976	3,194,100	517,357	739	3,711,457		632,519	Homebuyers with voting rights	0.76
36	Rajkumar Kamble & Mrs. Shamal Jaykumar Kamble	703	Al	23/08/2021	3379/2021	4,100,000	15-Dec-22	25/02/2024	4,100,000	1,000,000	5,100,000	1,500,000	138,411	421	1,638,411	2,600,000	861,589	Homebuyers with voting rights	0.33
37	Sagar Rajkumar Shah & Vijaya Rajkumar Shah	704	Al	29/08/2020	4430/2020	3,500,000	12-Dec-22	26/02/2024	3,638,300	766,226	4,404,526	3,500,000	325,260	424	3,825,260	138,300	440,966	Homebuyers with voting rights	0.78
38	Kadambari Anirudha Uppin & Anirudha Siddharam Uppin Prafullkumar	705	Al	31/12/2020	304/2021	3,500,000	31-Jan-22	25/02/2024	3,500,000	1,080,000	4,580,000	2,980,100	482,695	739	3,462,795	519,900	597,305	Homebuyers with voting rights	0.70
39	Prakash Jamadar & Manisha Prafullkumar Jamadar	706	Al	2/3/2021	1091/2021	4,100,000	12-Dec-22	26/02/2024	3,900,000	815,473	4,715,473	3,900,000	362,433	424	4,262,433	-	453,040	Homebuyers with voting rights	0.87
40	Ritesh Mahantesh Bhanamagi	802	Al	22/11/2021	6305/2021	4,500,000	12-Dec-22	25/02/2024	4,500,000	-	4,500,000	3,921,983	364,476	424	4,286,459	578,017	•	Homebuyers with voting rights	0.87
41	Ajay Ashok Mali	805	Al	30/06/2021	2537/2021	3,500,000	15-Dec-22	26/02/2024	3,752,000	790,171	4,542,171	3,225,000	297,584	421	3,522,584	527,000	492,587	Homebuyers with voting rights	0.72
42	Mr. Ritesh Krishnat Kadam & Mrs. Shushila Ritesh Kadam	806	Al	19/03/2021	1483/2021	4,100,000	16-Mar-23	10/6/2024	3,690,000	345,384	4,035,384	3,690,000	266,893	330	3,956,893		78,491	Homebuyers with voting rights	0.81
43	Shekhar Shankar Ramdas	902	Al	12/8/2021	3215/2021	4,100,000	15-Dec-22	26/02/2024	4,250,000	600,000	4,850,000	2,995,800	276,434	421	3,272,234	1,254,200	323,566	Homebuyers with voting rights	0.67
44	Smita Sham Raut	903	Al	28/06/2021	2470/2021	3,300,000	15-Dec-22	26/02/2024	3,300,000	712,800	4,012,800	2,600,000	239,912	421	2,839,912	700,000	472,888	Homebuyers with voting rights	0.58

45	Hardik Shah	904	Al	16/2/2021	769/2021	4,100,000	31-Jan-22	25/02/2024	3,393,100	1,221,516	4,614,616	3,393,100	549,589	739	3,942,689		671,927	Homebuyers with voting rights	0.80
46	Hardik Shah	905	Al	18/02/2021	839/2021	4,100,000	31-Jan-22	25/02/2024	3,393,100	1,221,516	4,614,616	3,393,100	549,589	739	3,942,689		671,927	Homebuyers with voting rights	0.80
47	Prakash Veerappa Balti And Nabha Prakash Batli	1001	Al	28/10/2021	5945/2021	4,000,000		26/02/2024	4,270,000	899,262	5,169,262	3,360,000	-	-	3,360,000	910,000	899,262	Homebuyers with voting rights	0.68
48	Dattatray Sandipan Mule	1002	Al	28/04/2023	2356/2023	3,500,000	30-Dec-23	25/02/2024	3,745,000	,	3,745,000	1,300,000	11,682	41	1,311,682	2,445,000		Homebuyers with voting rights	0.27
49	Prashant prakash kulkarni & Prerna prashant kulkarni	1003	Al	5/10/2021	4161/2021	4,100,000	15-Dec-22	25/02/2024	3,634,000	1,056,282	4,690,282	3,444,000	317,792	421	3,761,792	190,000	738,490	Homebuyers with voting rights	0.77
50	Bhavya Sinnur	1004	Al	8/7/2021	2685/2021	3,500,000	15-Dec-22	26/02/2024	3,029,298	765,000	3,794,298	500,000	46,137	421	546,137	2,529,298	718,863	Homebuyers with voting rights	0.11
51	Rashmi Aradhye	1005	Al	17/09/2021	3919/2021	3,850,000	15-Dec-22	23/03/2024	3,850,000	539,000	4,389,000	3,850,000	355,255	421	4,205,255	-	183,745	Homebuyers with voting rights	0.86
52	Dhaval Dipak Ruikar	1006	Al	30/06/2021	2518/2021	4,100,000	15-Dec-22	24/02/2024	4,800,000	-	4,800,000	3,975,000	366,789	421	4,341,789	825,000	-	Homebuyers with voting rights	0.88
53	Vaishali Subhash Khune	1101	Al	15/11/2021	6199/2021	3,900,000	30-Apr-22	26/02/2024	4,099,900	1,352,967	5,452,867	3,900,000	555,616	650	4,455,616	199,900	797,351	Homebuyers with voting rights	0.91
54	Hardik Shah	1102	Al	29/08/2022	4356/2022	3,500,000	30-Jun-23	25/02/2024	3,852,085	367,500	4,219,585	3,666,666	180,018	224	3,846,684	185,419	187,482	Homebuyers with voting rights	0.78
55	Ketaki Mohit Shah	1103	Al	30/11/2021	6474/2021	4,100,000		3/3/2024	4,376,000	921,585	5,297,585	-	-		-	4,376,000	921,585	Homebuyers with voting rights	
56	Kamalakar Namdeo Kanade And Ashwini Kamalakar Kanade	1104	Al	20/08/2021	3353/2021	4,800,000	15-Dec-22	26/02/2024	5,118,000	1,077,851	6,195,851	4,030,000	371,864	421	4,401,864	1,088,000	705,987	Homebuyers with voting rights	0.90
57	Muzammil Iqbal Shaikh And Sadaf Jahan Muzammil Shaikh	1105	Al	6/7/2021	2637/2021	3,500,000	12-Dec-22	25/02/2024	3,500,000	945,000	4,445,000	650,000	60,405	424	710,405	2,850,000	884,595	Homebuyers with voting rights	0.14
58	Santosh Madhukar Nikam & Lalita Santosh Nikam	1106	Al	22/10/2021	4507/2021	4,400,000	15-Dec-22	4/3/2024	4,400,000	926,640	5,326,640	4,400,000	406,005	421	4,806,005		520,635	Homebuyers with voting rights	0.98
59	Hardik Shah	1201	Al	29/08/2022	4355/2022	3,500,000	30-Jun-23	25/02/2024	3,851,923	367,500	4,219,423	3,666,666	180,018	224	3,846,684	185,257	187,482	Homebuyers with voting rights	0.78
60	Chetan Chandrikant gaikwad	1202	Al	3/1/2022	17/2022	3,250,000	15-Dec-22	21/12/2024	3,250,000	520,000	3,770,000	3,250,000	299,890	421	3,549,890	-	220,110	Homebuyers with voting rights	0.72
61	Siddararn Shivanna Kapase	1203	Al	25/11/2021	6392/2021	3,150,000	15-Dec-22	25/03/2024	3,150,000	420,000	3,570,000	3,150,000	290,663	421	3,440,663		129,337	Homebuyers with voting rights	0.70
62	Santosh Subhash Suryawanshi & Shridevi Santosh Suryawanshi	1204	Al	27/07/2021	2906/2021	3,900,000	15-Dec-22	26/02/2024	3,296,752	593,415	3,890,167	-	-		-	3,296,752	593,415	Homebuyers with voting rights	
63	Mr. Pandit Kisan Langar	1206	Al	22/07/2021	2820/2021	5,300,000	15-Dec-22	26/02/2024	5,300,000	-	5,300,000	4,277,787	394,728	421	4,672,515	1,022,213	-	Homebuyers with voting rights	0.95
64	Shrinath Laxman Mahadik & Sulochana Shrinath Mahadik	1301	Al	6/7/2022	3595/2022	3,075,000	30-Jun-23	26/02/2024	3,309,800	546,117	3,855,917	-	-		-	3,309,800	546,117	Homebuyers with voting rights	-
65	Vishal Vijaykumar Jadhav and Lalita Vijaykumar Jadhav	1302	Al	11/10/2022	5024/2022	3,300,000	21-Jun-22	14/03/2024	2,551,000	136,633	2,687,633	2,551,000	334,356	598	2,885,356	-		Homebuyers with voting rights	0.59
66	Vinit Jayprakash Rathod	1303	Al	17/06/2022	3293/2022	4,500,000	31-Mar-23	26/02/2024	4,500,000		4,500,000	-	-	-	-	4,500,000		Homebuyers with voting rights	-
67	Vipul Rajaram Ganage and Rupali Vipul Gange	1304	Al	22/07/2021	2834/2021	3,900,000	15-Dec-22	25/02/2024	3,744,000	794,565	4,538,565	3,744,000	345,474	421	4,089,474	-	449,091	Homebuyers with voting rights	0.83

68 Rahul																			
Ma	ul Laxman dahadik	1306	Al	5/7/2022	3596/2022	3,150,000	-	26/02/2024	3,389,600	559,284	3,948,884			-	-	3,389,600	559,284	Homebuyers with voting rights	-
69 Praday Wagh Sarnath Wag	nya Sarnath ighmare & ath Nagnath /aghmare	1401	Al	17/08/2022	4173/2022	4,950,000		25/02/2024	3,211,020	963,306	4,174,326	3,211,020		-	3,211,020		963,306	Homebuyers with voting rights	0.65
70 Manut Ra	mta Vikas Rathod	1402	Al	26/07/2022	3895/2022	3,240,000	31-Mar-23	26/02/2024	3,240,000	-	3,240,000		-	-	-	3,240,000		Homebuyers with voting rights	-
71 Anand Po	nd Dattatray Potdar	1403	Al	26/07/2022	3896/2022	3,210,000	31-Mar-23	26/02/2024	3,210,000		3,210,000		-	-	-	3,210,000		Homebuyers with voting rights	-
72 Vha	y Baburao /hatakar ree Vhatakar	1404	Al	14/10/2021	5748/2021	4,000,000	15-Dec-22	26/02/2024	4,000,000	900,000	4,900,000	3,483,917	321,475	421	3,805,392	516,083	578,525	Homebuyers with voting rights	0.77
73 Vidh Sonak	Rekha dhyasagar nakambale	1405	Al	11/11/2023	6715/2023	3,500,000	30-Jun-24	17/03/2024	3,500,000	162,400	3,662,400	-	-		-	3,500,000	162,400	Homebuyers with voting rights	-
74 Prabhak And	avikiran nakar Shinde and Usha nakar Shinde	1406	Al	21/07/2022	3809/2022	5,200,000	31-Mar-23	26/02/2024	5,022,900	737,052	5,759,952	5,022,900	346,787	315	5,369,687	-	390,265	Homebuyers with voting rights	1.09
75 Hardi	rdik Shah	1501	Al	29/08/2022	4354/2022	3,500,000	30-Jun-23	25/02/2024	3,857,165	367,500	4,224,665	3,500,000	171,836	224	3,671,836	357,165	195,664	Homebuyers with voting rights	0.75
76 Hardi	rdik Shah	1502	Al	29/08/2022	4353/2022	3,500,000	30-Jun-23	25/02/2024	3,857,165	367,500	4,224,665	3,666,666	180,018	224	3,846,684	190,499	187,482	Homebuyers with voting rights	0.78
77 Pratibh	bha Dhotre	1503	Al	19/10/2022	5202/2022	4,700,000	31-Mar-23	6/3/2024	4,700,000	587,500	5,287,500	4,060,000	280,307	315	4,340,307	640,000	307,193	Homebuyers with voting rights	0.88
Ramo	itinkumar mehandra indam & si Nitinkumar Jindam	1504	Al	15/11/2022	4910/2021	3,800,000	15-Dec-22	26/02/2024	3,800,000	828,400	4,628,400	2,450,000	226,071	421	2,676,071	1,350,000	602,329	Homebuyers with voting rights	0.54
79 Vivek : Swati	ek Sadani & uti Sadani	1505	Al	20/12/2021	6727/2021	4,100,000	15-Dec-22	24/02/2024	4,462,000	972,716	5,434,716	4,086,000	377,031	421	4,463,031	376,000	595,685	Homebuyers with voting rights	0.91
80 Gouri	Dhanraj urishankar orgoankar	1506	Al	27/06/2022	3430/2022	4,050,000	-	18/04/2024	4,084,721	326,777	4,411,498	2,976,000	-		2,976,000	1,108,721	326,777	Homebuyers with voting rights	0.61
81 Mr. Ishr V	lshwar Dilip Valvi	1601	Al	15/09/2023	5521/2023	5,500,000	30-Jun-24	24/02/2024	5,324,000	384,659	5,708,659	5,324,000	-	-	5,324,000		384,639	Homebuyers with voting rights	1.08
82 Shah i Raji Si	epali Sagar sh & Sagar sajkumar Shah	1602	Al	29/08/2022	4357/2022	3,500,000	-	26/02/2024	3,740,000	619,344	4,359,344	3,300,000	-	-	3,300,000	440,000	619,344	Homebuyers with voting rights	0.67
83 Monic Do	nica Rohit Doshi	1603	Al	30/06/2022	3499/2022	3,500,000	31-Mar-23	26/02/2024	1,000,000	135,000	1,135,000	1,000,000	69,041	315	1,069,041	-	65,959	Homebuyers with voting rights	0.22
84 Kasi Mallika	ashinath ikarjun Kore	1604	Al	2/12/2022	5982/2022	3,500,000	30-Aug-23	15/04/2024	3,500,000	162,400	3,662,400	1,300,000	46,444	163	1,346,444	2,200,000	115,956	Homebuyers with voting rights	0.27
85 Abay M	Mallikaarujn	1606	Al	27/06/2022	3429/2022	4600000	-	19/12/2024	3,835,600	862,910	4,698,510	3,812,000	-	-	3,812,000	23,600	862,910	Homebuyers with voting rights	0.78
86 Sunil	nil Babulal oshniwal	1702	Al	7/7/2023	3816/2023	3,500,000	30-Mar-24	29/02/2024	3,710,000	-	3,710,000	-		-	-	3,710,000		Homebuyers with voting rights	-
87 Ismail	nail Shaikh	1704	Al	13/10/2023	6118/2023	5,500,000	30-Jun-24	24/02/2024	4,816,574	314,281	5,130,855	4,800,000	-	-	4,800,000	16,574	314,281	Homebuyers with voting rights	0.98
88 Dattatra bin	atray sankar birajdar	1706	Al	22/12/2023	7691/2023	3,500,000	30-Sep-24	30/04/2024	3,500,000	-	3,500,000	2,000,000	-	-	2,000,000	1,500,000	-	Homebuyers with voting rights	0.41
	Babru Mane eshmukh	102	A2	30/12/2020	1583/2021	4,000,000	12-Dec-22	30/01/2025	4,000,000		4,000,000	1	-	-	1	-	-	As per information available with the RP, possession is with the creditor and no converyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/r.	0.00
90 Sonali Sa	nali Shivaji Salgar	103	A2	4/10/2021	4133/2021	3,280,000	-	15/11/2024	3,280,000	-	3,280,000	1	-	-	1	-	-	As per information available with the RP, possession is with the creditor and no converyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 11.	0.00

91	Sonali Bhimrao Waghmare	105	A2	13/10/2020	3613/2020	5,600,000	30-Jun-21	2/1/2025	5,600,000		5,600,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
92	Satish Meharwade	106	A2	20/09/2021	3972/2021	3,600,000		11/10/2024	3,600,000	-	3,600,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
93	Santosh Samling Pandhare and Janhavi Santosh Pandhare	204	A2	7/9/2021	3734/2021	4,600,000	15-Dec-22	15/04/2024	4,600,000	847,942	5,447,942	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
94	Sunita Santosh Gadekar & Santosh Arvind Gadekar	205	A2	30/04/2013	4675/2013	2,500,000	30-Jun-15	16/04/2024	2,500,000		2,500,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed 'sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
95	Kunal Santoshkumar Shah	301	A2	28/12/2012	10921/2012	1,900,000	30-Jun-15	9/2/2024	1,585,445	856,140	2,441,585	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
96	Saipen babulal nadaf	302	A2	29/09/2020	2795/2020	3,100,000	30-Jun-21	14/11/2024	3,100,000		3,100,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	
97	Laxman Katare	304	A2	20/04/2017	1951/2017	3,000,000	31-Dec-17	8/4/2024	3,000,000		3,000,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	
98	Dattatray Sandipan Mule & Swati Dattatray Mule	305	A2	26/11/2018	4477/2018	3,500,000	31-May-19	25/02/2024	3,500,000		3,500,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
99	Sadana Nigappa Vichure	306	A2	23/03/2021	1549/2021	4,600,000	30-Jun-21	26/11/2024	4,925,173		4,925,173	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
100	Pawan Nandkishor Nogja	401	A2	24/09/2020	3266/2020	4,700,000	30-Jun-21	26/02/2024	5,388,000	211,500	5,599,500	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
101	Dipak Sahebrao Raje & Mrs. Jaya Dipak Raje	406	A2	2/12/2013	11660/2013	2,400,000	30-Jun-15	5/4/2024	2,687,000	42,562,080	45,249,080	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
102	Bhagyashree Kiran Habib	502	A2	29/12/2020	1646/2021	3,500,000	12-Dec-22	26/02/2024	3,638,040		3,638,040	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
103	Jayashree Pradeep Kamble And Pradeep Bhimrao Kamble	503	A2	23/10/2019	4083/2019	3,811,200	30-Jun-21	1/5/2024	3,811,200		3,811,200	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	
104	Harunrashid Shaikh	504	A2	21/10/2020	3211/2020	3,500,000	30-Jun-21	24/2/2024	3,939,600		3,939,600	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
105	Umakant Ishwar gaiwad	603	A2	14/09/2021	3866/2021	2,950,000	15-Dec-22	17/12/2024	2,950,000		2,950,000	1		1	 Homebuyers with voting rights	0.00
106	Parvatibai Mahaveer Singh Rajput	606	A2		-	-	-	11/12/2024	2,700,000		2,700,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed a partment deed sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
107	Ramchandra Sidram Khamitkar	701	A2	3/3/2020	1068/2020	3,500,000	30-Jun-21	26/02/2024	3,740,000	•	3,740,000	1		1	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
108	Yogesh Arun Mandalik	703	A2	4/9/2014	7402/2014	2,600,000	30-Jun-15	11/3/2024	2,782,000	3,004,560	5,786,560	1	-	1	As per information available with the RP, possession is with the creditor and no convenyance deed apartment deed sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	
109	Chandrashekhar Nimbade	705	A2	18/12/2013	12161/2013	3,000,000	-	29/11/2024	3,000,000		3,000,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
110	Monika Siddhewar Hireshmat	706	A2	17/03/2020	1350/2020	3,500,000	30-Jun-21	14/11/2024	3,500,000	-	3,500,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
111	Manjiri Pradip Savale	802	A2	-		-	-	11/4/2024	2,650,000	-	2,650,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
112	Amol Bangale	803	A2	28/01/2020	429/2020	3,500,000	30-Jun-21	11/12/2024	3,500,000		3,500,000	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed apartment deed sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
113	Amruta Mahalingappa Kolhar	804	A2		-	-		26/02/2024	3,740,000	3,590,400	7,330,400	1		1	 As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
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114	Sachin Mallinath Khayade	901	A2	25/04/2023	3022/2023	3,500,000		18/11/2024	3,500,000	-	3,500,000	1		-	1	-		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
115	Sashikala Patil	906	A2	5/11/2019	5173/2019	3,300,000	30-Jun-21	27/11/2024	3,300,000	-	3,300,000	1	-	-	1	-		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
116	Pravin Vilas Kakde	1001 & 1002	A2	3/14/2022	1408/2022	6,100,000	15-Dec-22	25/02/2024	6,100,000	1,756,800	7,856,800	4,200,000	387,551	421	4,587,551	1,900,000	1,369,249	Homebuyers with voting rights	0.93
117	Prakash Kumar Lal Das	1005	A2	9/20/2021	-	4,150,000	15-Dec-22	26/02/2024	3,984,000	398,400	4,382,400	3,984,000	367,620	421	4,351,620	-	30,780	Homebuyers with voting rights	0.89
118	Soma Chatterjee	1103	A2					26/02/2024	3,500,000	737,100	4,237,100	·				3,500,000	737,100	Hencebeyers with voting rights As deer were 2 homebeyers who has claimed in respect to the As deer were 2 homebeyers who has claimed in respect to the Association of the control of the control of the control which was deed and exceeded dering CHD period, thus the uses ancies to stand as vitad an further the Plat has there respective action against the same, however the homebeyer has also provide action against the same, however the homebeyer has also provide action and the control of the control	
119	Rupa Chatterjee	1104	A2	23/03/2022	1599/2022	3,500,000		26/02/2024	3,740,000	787,644	4,527,644	-	-		-	3,740,000	787,644	Homebuyers with voting rights	
120	Yogesh Dilip Sutar	1105	A2	26/07/2021	2880/2021	4,050,000	31-Jan-22	24/02/2024	3,442,500	344,250	3,786,750	3,442,500	557,591	739	4,000,091	-	-	Homebuyers with voting rights	0.81
121	Vaibhav J Pandit	1106	A2	13/10/2021	4334/2021	4450000	15-Dec-22	5/3/2024	4,450,000	937,170	5,387,170	4,450,000	410,619	421	4,860,619	-	526,551	Homebuyers with voting rights	0.99
122	Mr. Rahul S Walikar	1203	A2	24/05/2023	2859/2023	3,500,000	30-Mar-24	26/02/2024	3,500,000		3,500,000	2,850,000	-	-	2,850,000	650,000	-	Homebuyers with voting rights	0.58
123	Mr. Rahul Kamalakar Mane	1204	A2	22/06/2023	3526/2023	5,500,000	30-Jun-21	24/02/2024	5,324,000	375,342	5,699,342	5,124,000	-	-	5,124,000	200,000	375,342	Homebuyers with voting rights	1.04
124	Swapnil Shrinivas Jahagirdhar And Shriniwas Pandurang Jahagirdhar	1205	A2	11/2/2022	803/2022	4,200,000	15-Dec-22	28/03/2024	4,032,000	403,200	4,435,200	4,032,000	372,049	421	4,404,049	-	31,151	Homebuyers with voting rights	0.90
125	Aniket Madhukar Paul & Abhishek Madhukar Paul	1206	A2	3/3/2023	1190/2023	5,800,000	30-Jun-23	21/03/2024	5,614,000	300,910	5,914,910	5,614,000	275,624	224	5,889,624	-	25,286	Homebuyers with voting rights	1.20
126	Savitri Mahadeo Koganure	1301	A2	8/2/2022	733/2022	3,200,000	15-Dec-22	26/02/2024	3,392,000	298,666	3,690,666	2,000,000	184,548	421	2,184,548	1,392,000	114,118	Homebuyers with voting rights	0.44
127	Suraj Nandkishor Nogja & Nandkishor Satyanarayan Nogja	1304	A2	27/12/2021	5676/2021	4,300,000	15-Dec-22	24/02/2024	4,831,000	1,053,158	5,884,158	4,543,000	419,201	421	4,962,201	288,000	633,957	Homebuyers with voting rights	1.01
128	Sushila Nandkishor Nogja & Chetan Nandkishor Nogja	1305	A2	27/12/2021	5677/2021	3,800,000	15-Dec-22	24/02/2024	3,946,000	860,228	4,806,228	3,688,000	340,306	421	4,028,306	258,000	519,922	Homebuyers with voting rights	0.82
129	Vaishali Chetan Bhattad And Chetan Ashok Kumar Bhattad	1401	A2	24/12/2021	5646/2021	4,000,000	15-Dec-22	26/02/2024	4,450,000	521,763	4,971,763	3,990,000	368,173	421	4,358,173	460,000	153,590	Homebuyers with voting rights	0.89
130	Ravindra Ramgopal Miniyar	1402	A2	24/12/2021	5648/2021	4,300,000	25-Mar-22	26/02/2024	4,504,000	981,872	5,485,872	4,190,500	630,068	686	4,820,568	313,500	351,804	Homebuyers with voting rights	0.98
131	Ganesh Bhimaray Melinamani & Vandana Ganesh Melinamani	1403	A2	25/03/2022	1651/2022	4,300,000	15-Dec-22	8/3/2024	4,250,000	340,000	4,590,000	3,300,000	304,504	421	3,604,504	950,000	35,496	Homebuyers with voting rights	0.73
132	Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare	1404	A2	18/01/2023	374/2023	3,500,000		25/02/2024	3,211,020	963,306	4,174,326	2,900,000	-	-	2,900,000	311,020	963,306	Homebuyers with voting rights	0.59
133	Rajshree Vilas Rathod	1405	A2	5/1/2022	70/2022	2,900,000	15-Dec-22	16/11/2024	2,900,000	444,666	3,344,666	990,000	91,351	421	1,081,351	1,910,000	353,315	Homebuyers with voting rights	0.22

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134	Heenakausar Anvarhusen Kalal & Riyaj Likayat Korbu	1406	A2	23/11/2021	6323/2021	4,900,000	15-Dec-22	26/02/2024	5,194,000	1,093,856	6,287,856			-	-	5,194,000	1,093,856	Homebuyers with voting rights	
135	Jayashri Vivek Patil	1501	A2	23/11/2022	5780/2022	3,700,000		3/3/2024	3,977,500	-	3,977,500	-		-	-	3,977,500		Homebuyers with voting rights	-
136	Jayashree Vijapur	1502	A2	30/12/2022	6543/2022	3,700,000		3/3/2024	3,977,500	-	3,977,500	-	-	-	-	3,977,500		Homebuyers with voting rights	-
137	Ashok Sambanna Sangnure & Mrs Chandana ashok sangure Mrs. Chandana	1503	A2	6/6/2022	3031/2022	4,300,000	31-Mar-23	26/02/2024	3,956,000	830,760	4,786,760	3,956,000	273,127	315	4,229,127	-	557,633	Homebuyers with voting rights	0.86
138	Ashok Sanemure Bahubali Jaypal Kakrambe And Mandakini Bahubali Kakrambe	1504	A2	24/03/2023	1560/2023	3,000,000		26/02/2024	3,206,100	-	3,206,100	2,500,000			2,500,000	706,100		Homebuyers with voting rights	0.51
139	Pravin Satish Shinde And Nanda Satish Shinde	1505	A2	11/2/2022	819/2022	4,150,000	15-Dec-22	25/02/2024	3,440,000	990,720	4,430,720	3,440,000	317,422	421	3,757,422		673,298	Homebuyers with voting rights	0.76
140	Shubham Krishnadev Saptale	1506	A2	6/7/2022	3594/2022	4,400,000	31-Mar-23	24/02/2024	4,739,400	1,137,456	5,876,836	4,224,000	291,630	315	4,515,630	515,400	845,826	Homebuyers with voting rights	0.92
141	Vishnu Sahebrao Gaikwad	1603	A2	16/11/2022	5670/2022	3,500,000		26/02/2024	3,711,200	334,008	4,045,208	3,300,000	-		3,300,000	411,200	334,008	Homebuyers with voting rights	0.67
142	Mahesh Sahebrao Gaikwad	1605	A2	27/12/2022	6478/2022	3700000		26/02/2024	3,922,000	334,008	4,256,008	3,250,000	-		3,250,000	672,000	334,008	Homebuyers with voting rights	0.66
143	Madhuri Mallikarjun Kamble	1606	A2	7/1/2022	113/2022	4,450,000	15-Dec-22	29/02/2024	3,500,000	670,000	4,170,000	3,500,000	322,959	421	3,822,959	•	347,041	Homebuyers with voting rights	0.78
144	Sagar Balbhim londhe	1701	A2	28/04/2023	2347/2023	4,900,000	30-Mar-24	9/3/2024	3,202,000	-	3,202,000	3,202,000	-		3,202,000			Homebuyers with voting rights	0.65
145	Mr. Mayur Dhananjay Thakur	1704	A2	26/07/2023	4232/2023	5,500,000	30-Jun-24	24/02/2024	5,324,000	452,540	5,776,540	4,924,000	-		4,924,000	400,000	452,540	Homebuyers with voting rights	1.00
146	Sagar Balbhim londhe	1706	A2	28/04/2023	2348/2023	4,900,000		9/3/2024	3,202,000	-	3,202,000	3,202,000	-		3,202,000		-	Homebuyers with voting rights	0.65
147	Jagdish Amrutrao Patil	201	В	28/12/2020	4796/2020	5,000,000	12-Dec-22	8/4/2024	5,000,000	-	5,000,000	1	-		1			As per information available with the RP, possession is with the creditor and no convergance deed / apartment deed / sale deed has been executed, thus based on legal opinions, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.1. Rs. 1.1.	0.00
148	Vrinda Dhananjay Bhosale	203	В	13/01/2020	180/2020	4,692,400	30-Jun-21	27/02/2024	5,200,000	-	5,200,000	1	-		1			As per information available with the RP, possession is with the creditor and no converyance deed 3 apartment deed 5 asle deed has been executed, then based on legal pointine, RP has considered the claim under Secured FC (class of creditor) with nominal value of Re. 1.6.	0.00
149	Hema Ravindra Patil	302	В	15/11/2019	4425/2019	5,276,800	30-Jun-21	26/02/2024	5,676,268	-	5,676,268	1	-		1			As per information available with the RP, possession is with the creditor and no convergance deed / apartment deed / sale deed has been executed, thus based on legal opinions, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.1. Rs. 1.1.	0.00
150	Ahilaya Bharat Dhere	401	В	31/03/2013	3593/2013	2,800,000	30-Jun-15	15/11/2024	2,800,000	-	2,800,000	1	-		1			As per information available with the RP, possession is with the creditor and no convergence deed 'apartment deed' sale deed has been executed, the based on legal pointion. RP has considered the claim under Secured FC (class of creditor) with nominal value of Re. 1.6.	0.00
151	Rajesh Kallapa	403	В	31/12/2012	1217/2013	3,000,000	30-Jun-15	27/01/2025	3,000,000	-	3,000,000	1	-		1		-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal options, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.1. Rs. 1.1.	0.00
152	Omkaran Siddalingappa Umburje	501	В	8/8/2019	2918/2019	4,700,000	31-Dec-19	1/3/2024	5,024,500	-	5,024,500	1		-	1	-		As per information available with the RP, possession is with the creditor and no convergence deed? apartment deed? also deed has been executed, the based on legal pointine, RP has considered the claim under Secured FC (class of creditor) with nominal value of Re. 1.6.	0.00
153	Sivajit Vasant	503	В			-	٠	25/02/2024	5,600,000	-	5,600,000	1			1	-		As per information available with the RP, possession is with the creditor and no convenyance deed 'apartiment deed 'sale deed has been executed, then based on legal polinion, RP has confidered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.F.	0.00
154	KASHINATH SANGAPPA UMBARJE, PUSHPA KASHINATH UMBARJE &	504	В	5/2/2020	582/2020	4,167,400	30-Jun-21	2/3/2024	4,492,000	-	4,492,000	1			1	-		As per information available with the RP, possession is with the creditor and no convergence deed 'apartment deed 'sale deed has been executed, that based on legal polinion, RP has condicated the claim under Secured FC (class of creditor) with nominal value of Re. 1.1	0.00
155	Namdeo G. Varunj	601	В	31/03/2021	1786/2021	6,000,000	10-Dec-22	27/11/2024	6,000,000	-	6,000,000	1		-	1	-		As per information available with the RP, possession is with the creditor and no convenyance deed 'apartiment deed 'sale deed has been executed, the based on legal polinion, RP has condicted the claim under Secured FC (class of creditor) with nominal value of Re. 1.F.	0.00
156	Mahendra Bhosalay	602	В	26/03/2014	2863/2014	3,800,000	-	13/11/2024	3,800,000	-	3,800,000	1		-	1	-	-	As per information available with the RP, possession is with the creditor and no convergence deed 'apartiment deed 'sale deed has been executed, the based on legal pointion, RP has condicted the claim under Secured FC (class of creditor) with nominal value of Re. 1.5.	0.00

157	Deepti Sagar Mehtre	701	В	16/04/2014	3420/2014	4,500,000	30-Jun-15	12/12/2024	5,000,000	-	5,000,000	1	-		1			As per information available with the RP, possession is with the creditor and no converspance deed 'apartment deed 'asle deed has been executed, the based on legal pointion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Re. 16.	0.00
158	Venkatesh Yajurvedi	703	В	26/03/2013	3486/2013	5,000,000	30-Jun-15	1/12/2024	5,000,000	-	5,000,000	1	-	-	1			As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed 'as deed has been executed, that based on legal pointion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Re. 1.1.	0.00
159	Bhartendu Kumar Saha	704	В	19/11/2020	3802/2020	6,100,000	30-Jun-21	26/02/2024	6,100,000	-	6,100,000	1		-	1	-		As per information available with the RP, possession is with the creditor and no convergence deed 'apartment deed 'as deed has been executed, that based on legal pointon, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1. ¹ .	0.00
160	Abhijeet Dattatary Guiwad	801	В	3/12/2021	6506/2021	7,500,000		14/02/2025	7,500,000	-	7,500,000	1			1	-		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1-/.	0.00
161	Maqbool Ahemad Shaikh	802	В	27/11/2019	4629/2019	4,622,500		3/3/2024	4,622,500	-	4,622,500	1	-		1			As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed 'asle deed has been executed, that based on legal pointion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.1.	0.00
162	Javid Shaikh.	804	В					24/2/2024	7,500,000	-	7,500,000	1	-		1			As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed ' sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1-1. Rs. 1-1.	0.00
163	Runal Mahantesh Bhanamagi	901	В	5/2/2021	586/2021	5,800,000		26/02/2024	5,800,000	2,552,000	8,352,000	1		-	1	-		As per information available with the RP, possession is with the creditor and no convergence deed 'apartment deed 'as deed has been executed, these based on legal pointion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 16.	0.00
164	Shamrao Mahaling Ghaytadak	903	В	26/12/2012	1214/2013	3,000,000	30-Jun-15	14/11/2024	3,000,000	-	3,000,000	1	-	-	1	-		As per information available with the RP, possession is with the creditor and no conversyance deed 'apartment deed 'sale deed has been executed, that based on legal pointion. RP has comisdeed the claim under Secured FC (class of creditor) with nominal value of Re. 1.F.	0.00
165	Nikhil Dinesh Maheshwari And Smita Dinesh Boob	904	В	25/11/2020	3900/2020	6,000,000	30-Nov-20	26/02/2024	6,420,000	-	6,420,000	1	-	-	1	-		As per information available with the RP, possession is with the creditor and no conversyance deed 'apartment deed 'sale deed has been executed, that based on legal pointion. RP has comisdeed the claim under Secured FC (class of creditor) with nominal value of Re. 1.F.	0.00
166	Aarefa Munirahmad Satkhed & Munirahmad Adamsaheb Satkhed	1001	В	31/12/2020	4904/2020	4,750,000	12-Dec-22	12/5/2024	4,745,314	1,708,313	6,453,627	3,804,357	353,545	424	4,157,902	940,957	1,354,768	Homebuyers with voting rights	0.85
167	Parvez Siddike & Afroze Parvez Siddike	1002	В	10/12/2020	4231/2020	5,000,000	12-Dec-22	25/02/2024	5,000,000	1,400,000	6,400,000	2,800,000	260,208	424	3,060,208	2,200,000	1,139,792	Homebuyers with voting rights	0.62
168	Vijaylaxmi Omkaran Umbarje & Shriraj Omkaran Umbarje	1003	В	19/02/2021	752/2021	5,000,000	31-Dec-22	1/3/2024	5,000,000	1,053,000	6,053,000	3,132,000	278,019	405	3,410,019	1,868,000	774,981	Homebuyers with voting rights	0.69
169	Mr. Vishal Bandu Chavan,	1004	В	28/12/2022	6490/2022	6,200,000	30-Jun-23	24/02/2024	6,110,000	278,005	6,388,005	5,620,000	275,919	224	5,895,919	490,000	2,086	Homebuyers with voting rights	1.20
170	Santosh Baburao Tenhalikar	1101	В	1/7/2021	2552/2021	5,000,000		26/02/2024	3,889,993	819,232	4,709,225	-				3,889,993	819,232	Homebuyers with voting rights	-
171	Girish Bajirao Salunkhe	1103	В	13/04/2022	2065/2022	5,000,000		25/02/2024	5,000,000	625,000	5,625,000	3,800,000		-	3,800,000	1,200,000	625,000	Homebuyers with voting rights	0.77
172	Mr. Prabhakar Bandu Chavan,	1201	В	30/08/2022	4377/2022	6,300,000	31-Mar-23	24/2/2024	6,300,000	478,800	6,778,800	5,000,000	345,205	315	5,345,205	1,300,000	133,595	Homebuyers with voting rights	1.09
173	Mr. Sunil Balu Jori,	1202	В	15/03/2023	1382/2023	8,000,000	30-Jun-23	24/02/2024	7,840,000	211,680	8,051,680	7.099.000	348,532	224	7,447,532	741,000		Homebuyers with voting rights	1.52
174	Sachin Ashok Katte And Madhuri Sachin Katte	1203	В	28/01/2022	475/2022	5,600,000	15-Dec-22	11/3/2024	5,212,000	1,136,216	6,348,216	4,746,000	437,932	421	5,183,932	466,000	698,284	Homebuyers with voting rights	1.05
175	Vinod Dnyaeshwar Jadhav	1204	В	19/01/2022	314/2022	5,500,000		3/3/2024	5,060,000	983,664	6,043,664			-	-	5,060,000	983,664	Homebuyers with voting rights	-
176	Mr. Nagesh Shivsharan Kolle	1301	В	9/6/2023	3252/2023	7,000,000	30-Mar-24	24/02/2024	6,780,000	396,630	7,176,630	6,400,000		-	6,400,000	380,000	396,630	Homebuyers with voting rights	1.30
177	Mr. Satish Maruti Kadam & Mrs. Swati Satish Kadam,	1302	В	7/6/2023	3188/2023	4,800,000	30-Mar-24	24/2/2024	4,600,000	341,550	4,941,550	4,600,000		-	4,600,000	-	341,550	Homebuyers with voting rights	0.94
178	Vikas Jayprakqash Rathod	1304	В	23/03/2022	1773/2022	4,300,000	15-Dec-22	26/02/2024	4,300,000	-	4,300,000	3,750,000	346,027	421	4,096,027	550,000		Homebuyers with voting rights	0.83
179	Devendra Hanuman Mandhana	1403	В	18/01/2022	273/2022	6,000,000		25/02/2024	6,050,000	1,427,900	7,477,900	6,100,000			6,100,000	-	1,427,900	Homebuyers with voting rights	1.24

180	Chetan Nandkishor Nogja & Gayatri Chetan Nogja	1404	В	18/01/2022	272/2022	6,000,000	15-Dec-22	12/2/2024	6,877,000	1,499,186	8,376,186	6,177,000	569,976	421	6,746,976	700,000	929,210	Homebuyers with voting rights	1.37
181	Yogiraj Mallinath Birajdar	1501	В	24/09/2021	4006/2021	6,000,000		5/3/2024	5,864,222	1,278,400	7,142,622	5,760,000	-		5,760,000	104,222	1,278,400	Homebuyers with voting rights	1.17
182	Ganesh Baban Pasphule and Yogita Ganesh Pashphule	1502	В	23/01/2023	490/2023	6,200,000		4/3/2024	5,060,000	610,236	5,670,236		-			5,060,000	610,236	Homebuyers with voting rights	-
183	Deepak S Kamble	1503	В	8/4/2022	1969/2022	3,750,000		26/02/2024	4,468,100	861,480	5,329,580					4,468,100	861,480	Homebuyers with voting rights	-
184	Jyoti Milind Rajguru	1504	В	27/07/2021	2901/2021	5,200,000		25/02/2024	4,850,000	2,619,000	7,469,000	4,800,000	-		4,800,000	50,000	2,619,000	Homebuyers with voting rights	0.98
185	Omkar Sanjeevkumar Jadhav And Abhishek Sanjeevkumar Jadhav	1601	В	6/4/2023	7864/2023	4,850,000	30-Mar-24	26/02/2024	5,000,000	-	5,000,000					5,000,000	-	Homebuyers with voting rights	-
186	Mr. Narsinh Maruti Jagtap	1602	В	1/12/2022	5951/2022	8,000,000	30-Aug-23	24/02/2024	7,700,000	523,600	8,223,600	7,700,000	275,090	163	7,975,090		248,510	Homebuyers with voting rights	1.62
187	Asma Iqbal Shaikh	1603	В	5/8/2021	3122/2021	7,500,000		26/02/2024	8,025,000	2,025,000	10,050,000		-			8,025,000	2,025,000	Homebuyers with voting rights	-
188	Tejaswini P Yelgunde & Pravin S Yelgunde	1604	В	14/06/2022	3202/2022	6,300,000	31-Mar-23	24/02/2024	5,800,000	425,333	6,225,333	5,750,000	396,986	315	6,146,986	50,000	28,347	Homebuyers with voting rights	1.25
189	MATRIX INFRA RMC Ashok Manohar Gaikwad, Atul Chandrakant Gaikwad and Sunil	1702	В	17/04/2023	2829/2023	4,850,000		17/03/2024	4,850,000	-	4,850,000		-		-	4,850,000		Homebuyers with voting rights	-
190	Mr. Kshitij Nitin Kotwal,	1703	В	22/08/2023	4786/2023	9,000,000	30-Jun-24	24/02/2024	8,732,000	683,279	9,415,279	6,300,000	-	•	6,300,000	2,432,000	683,279	Homebuyers with voting rights	1.28
191	Gajaraj Rudramath	Mtr at Upper Wing - C of th Panache," a Agreement No.	ace of 123.87 Sq Ground Floor in project "Galaxy per the Reg. 3754/2020 dated Nov	18/11/2020	3754/2020	7,000,000	30-Jun-21	28/03/2024	7,392,500	1,478,500	8,871,000	7,292,500	1,524,832	954	8,817,332	100,000	-	Homebuyers with voting rights	1.79
192	Adarsh Anil Hotkar		op 3	19/12/2020	4477/2020	2,161,001	30-Dec-21	10/3/2024	2,161,001	446,606	2,607,607	1,000,000			1,000,000	1,161,001	446,606	Homebuyers with voting rights	0.20
193	Rekha Anil Hotkar	Shop N	o. 1 and 2	19/12/2020	4478/2020	2,091,218		10/3/2024	2,091,218	431,185	2,522,403	2,000,000	-		2,000,000	91,218	431,185	Homebuyers with voting rights	0.41
194	Sadanand Hanumant Gaikwad	Shop No. 6, 7, 8	, 9, 10, 13 and 14	4/11/2020	3490/2020	15,000,000	12-Nov-21	11/12/2024	15,000,000	3,600,000	18,600,000	13,500,000	2,423,342	819	15,923,342	1,500,000	1,176,658	Homebuyers with voting rights	3.24
195	Mahadeo Basanna Kognure	248.5	Sqm at IG	23/10/2020	3278/2020	13,500,000	30-Jun-21	9/3/2024	13,500,000	2,827,799	16,327,799	10,500,000	2,195,507	954	12,695,507	3,000,000	632,292	Homebuyers with voting rights	2.58